## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

## **C. P. NO**. 112/2003 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: Sh. Sitaram Gupta V/s. M/s Geeco Sparling Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398** 

<u>S.N(</u>	D. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
]	Panvesh	Advocate	Respondent No-2	Vin

## ORDER

The matter is transferred from Court No.II. The last order sheet is not on record. Bench Officer of Court –II to give his explanation.

2. Mr. Pravesh Kumar, ld. Counsel for the respondents 1, 4 & 5 prays for an adjournment on the ground that the arguing counsel is down with Chikungunia. At his request, the matter is adjourned to 09.11.2016.

3. Let court notice be issued to the petitioner and other respondents who are not present today.

(Ina Malhotra)

(Ina Mainotra) Member Judicial